

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. BHARTI V. KALE
COURT 15 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100249/2014	The State Santacruz P.S Vs Kamruddin Mohammad Rafik Shaikh	Adv. Ashish Shukla
2	POCSO SPL CASE	100311/2016	THE STATE OF NIRMAL NAGAR POLICE STATION. Vs MOHD.MASOOM @ TANVIR MOHD.ANWAR SHAIKH	Adv. Kirti Gupta a/w Adv. V.K. Singh
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100211/2018	The State of Bhandup Police Station Vs Chetananand Arjun Naik	Adv. Prakash Wagh
(Main Matter REMAND APPL POCSO/0100137/2018)				
<u>EVIDENCE</u>				
4	POCSO SPL CASE	100275/2014	The State Oshiwara P.S Vs Raj Ramashanker Malkani @ Hillkrish Ram Lord	
5	POCSO SPL CASE	100331/2016	THE STATE OF WORLI POLICE STATION Vs SHAHABAJ RASHID KHAN	Adv. Munira
6	POCSO SPL CASE	100382/2016	COLABA POLICE STATION. Vs ROHIT CHANDRAKANT JADHAV	Adv. Sudarshan Gamare
7	POCSO SPL CASE	100452/2017	The State Tilak Nagar Police Station Vs Nileshkumar Narmada Rajjak	Adv. S.A. Shaikh
<u>APPEARANCE</u>				
8	POCSO SPL CASE	100006/2017	SHIVAJI NAGAR POLCIE STATION. Vs JUBER SHAKIL AHMAD HALWAI	
9	POCSO SPL CASE	1000371/2018	The State of V.P.Road Police Station Vs Rajesh Tribhuvannath Tiwari	z

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	POCSO SPL CASE	1000394/2018	Ghatkopar Police Station Vs Viki Madhukar Wankhede and othrs 01	PP
11	POCSO SPL CASE	100480/2020	The State of Maharashtra (Bhandup police stn) Vs Esodeeyan Muttho Sellvaraj	PP
12	SPL.CASE	100490/2020	The State of Maharashtra - Bandra Police Station Vs Sharifulla Sadik Mulla	PP
13	SPL.CASE	100492/2020	The State of Maharashtra - Pantnagar Police Station Vs Aakash Santosh Sathe	PP
14	SPL.CASE	100520/2020	STATE GOVERNMENT BYCULLA POLICE STATION Vs MR. JOSHIAM BILAL SHAIKH	PP
15	SPL.CASE	100583/2020	The State of Maharashtra Vs Somnath Kailash Sasane	PP
16	SPL.CASE	100597/2020	STATE GOVERNMENT OF NEHRU NAGAR POLICE STATION Vs MUKESH FAKIRAM FULAWARIA	PP
17	SPL.CASE	100686/2020	The State Agripada Police Station Vs Musahid Abdul Rashid Shaikh @ Nawaz Shaikh	PP
18	SPL.CASE	100687/2020	The State Mahim Police Station Vs Manoj Dulal Bhosale	PP
19	SPL.CASE	100707/2020	THE STATE OF MAHARASHTRA through AGRIPADA POLICE STATION Vs EJAZ ANWAR ANSARI	PP

STEPS

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	POCSO SPL CASE	100005/2014	The State Andheri P.S Vs Vishal Ramdas Kharchane	
